

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Monday the 03<sup>rd</sup> day of July 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Papers Ltd	Mr. ML Ganesh	
2	Comp App (AT) (CH) (Ins) no. 181/2023 For Condone Delay IA No. 581/2023 For Stay IA No. 580/2023	KV Krishna Rao Vs Bhuvan Madan, RP of Satavahana Ispat Ltd.	Mr. TK Bhaskar	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App AT) (CH) (Ins) No. 437/2022 For Urgent Hearing IA No. 1108/2022	Atlanti Spinning and Weaving Mills Limited Vs Dolly Investment Company Private Limited	Mr. VV Sivakumar	Mr. Ankur Goel
4	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 To Adv. Hg. IA No. 328/2023	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	M/s Leela & Co	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy	Mr. Philip Mathew

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020	Shakumbri Traders Vs Mr. Venkataramana rao Nagarajan Liquidator of M/s Ashok Magnetics Limited	Ms. Kajal Bhatia	Mr. ML Ganesh- R2
7	TA (AT) No. 98/2022 (CA (AT) No. 180/2020	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	Mr. A Jaishankar M/s Shivakumar & Suresh	Mr. Kaushik N Sharma- R1 & R2
8	TA (AT) No. 173/2021 CA (AT) (Ins) No. 606/2020	Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani & Ors.	M/s Archers Law	M/s Shardul Amarchand Mangaldas & Co-R1
9	TA (AT) No. 222/2021 (CA (AT) (Ins) No. 163/2020	Srei Infrastructure Finance Limited Vs Suhani Trading & Investment Consultants Private Limited	Mr. Arijit Mazumdar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Ms. R Hemavathi	

11	Comp App (AT) (CH) (Ins) No. 66/2023 For Exemption IA No. 243/2023 For Urgent Listing IA No. 244/2023	Rocksand Minerals Private Limited Vs J. Karthiga, Resolution Professional & 3 Ors	Mr. Anirudh Krishnan	Mr. VV Sivakumar
12	Comp App (AT) (CH) (Ins) No. 67/2023 Leave to file IA No. 251/2023 For Stay IA No. 247/2023 To Dispense with IA No. 246/2023 For Urgent Listing IA No. 245/2023	Rocksand Minerals Private Limited Vs J. Karthiga, Resolution Professional	Mr. K Mohit Kumar	Mr. VV Sivakumar
13	Comp App (AT) (CH) (Ins) No. 435/2022 For Stay IA No. 1105/2022	M K Rajagopalan Vs Rajendran Shanmugam, RP, Vasan Healthcare Pvt. Ltd & Anr	Mr. K Chandramohan	Ms. S Elamithi- R1 Mr. S Kaushik Ramaswamy- R2
14	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Mayan H Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
15	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla- R1
16	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3
17	Comp App (AT) (CH) No. 112/2022 IA No. 1026/2022 IA No. 1027/2022 IA No. 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1- R4

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
18	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4
19	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr Vs M/s Agile Labs Pvt Ltd & Ors	Mr. M.Pretham	Mr. Vikram Hegde
20	Comp App (AT) (CH) (Ins) No.200/2021	Ravindra Beleyur Vs Merchem Ltd & 3 Ors	Mr. T. Ravichandran Ms. D. Elavarasi	Mr. Ravi Rajagopalan- R1 Mr. Chirag Gupta- R2-R4
21	Comp App (AT) (CH) (Ins) No.268/2022 For Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs. Manish Fashionworld Pvt Ltd & Anr.	Mr. Avinash Krishanan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA R1 Mr. GMK Raju- RP / R2
22	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Mr. C Srinivasan, Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
23	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree- R1 Ms. Megha Karnwal- R4 Mr. Sanyat Lodha Mr. Anant Merathia Ms.Hima Bharadwaj – R8
24	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain

25	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels P Ltd & 2 Ors	Mr. AK Mysamy	Mr.S Sathiyarayanan- R2, Ms.Pavithra D- R1 & R3
26	Comp App (AT) (CH) (Ins) No.272/2021 Early Hearing IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204/2023	Sumit Binani Vs. V. Venkatachalam, RP & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
27	TA (AT) No. 193 /2021 (CA (AT) (Ins) No. 818/2020	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd	Mr. Mithun Shashank	Ms. Padmaja Kaul
28	TA (AT) No. 174/2021 CA (AT) (Ins) No. 1101/2020	Central Transmission Utility of India Limited Vs Sumit Binani Resolution Professional Of KSK Mahanadi Power Company Limited And Anr.	Mr.Joshua Samuel	M/s Shardul Amarchand Mangaldas & Co-R1
29	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors  <b>WITH</b>	Mr. A.M. Ilango	Mr. Srinandan K-R2
30	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K-R2
31	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer Vs. Shri. Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra

32	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar
33	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
34	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Anant Merathia For Caveator/R2
35	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia For Caveator/R2
36	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
37	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu Vs. Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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